

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. NO. 19/2016  
I.A.-91/2017


Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> July, 2017, 10.30 A.M

Name of the Company	Sumer Mal Jain & Ors. -Versus- Dhanashree Electronics Ltd. & Ors		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1. Susanta Dutt Adv.
2. Syamantak Banerjee Adv.

for  
SEBI

  
21/07/17

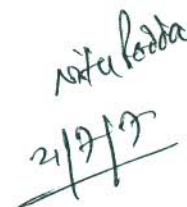
RATNANKO BANERJI, Sr. Adv. }  
NEHA SOMANI, PCS }

R1, R2, R9 & R24

  
21/7/17

Nitu Poddar, PCS

P1, P2 & P3.

  
21/7/17

ORDER

Ld. Counsels for the petitioners and the respondent nos. 1, 2, 9  
and 24 are present. Ld. Counsels on behalf of SEBI are also present.

Ld. Pr. CS for the petitioner sought leave of the Court to file rejoinder in the Court. Prayer is allowed. Rejoinder may be filed in Court with a copy to the respondents.

List the matter on 18/08/2017 for final arguments. Both the parties are directed to file written submissions. /

Sd.  
(Vijai Pratap Singh)  
Member (J)